

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date : 14th June, 2017
Time : 10.30 A.M.**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Appeal No. 70/2012	Capt. Mall Singh & Ors. Vs. State of Punjab & Ors.	Report filed by Amardeep Singh Dhaliwa, Chief Engineer (O & M), Govt. of Punjab Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. Mr. Nilava Bandyopadhyay, Adv.
2.	Original Application No. 272/2017 (Earlier Appeal No.19/2015)	Chadha Papers Limited Vs. Uttar Pradesh Pollution Control Board	Ms. Meenakshi Arora, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
3.	M.A. No. 380/2017 (I.A. No. 8/2007) IN W.P. (C) No. 426/1992	D. K. Joshi Vs. Chief Secretary o f U.P. & Ors.	Mr. Sanjay Parikh, Adv. & Mr. Rahul choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Joby P Varghese, Adv. Mr. Rahul Khurana, Adv.
FOR ADMISSION			
4.	Original Application No. 401/2017 (M.A. No. 757/2017)	Green Earth Vs. State of Haryana & Ors.	Mr. Naresh Bhardwaj & Mr. Sushil Kumar, Applicant in person
5.	M.A. No. 756/2017 IN Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar Adv. for Appellant
6.	M.A. No. 758/2017 IN Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Rahul Khurana, Adv. for R-5
7.	M.A. No. 760/2017 IN Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Ambuj Kumar Niraj, Adv. for Applicant in M.As.
FOR HEARING			
8.	Original Application No. 217/2016 (M.A. No. 415/2017 & M.A. No. 648/2017)	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr.G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. for RRPS Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv. Mr. Manjit Singh Guraya for D.P.S.

9.	Original Application No. 124/2015 (M.A. No. 375/2016, M.A. No. 308/2017, M.A. No. 310/2017, M.A. No. 327/2017, M.A. No. 637/2017, M.A. No. 644/2017, M.A. No. 649/2017, M.A. No. 650/2017, M.A. No. 669/2017 & M.A. No. 685/2017)	Sumitra Devi Vs. CPCB & Ors.	Mr. Saurabh Sharma & Mr. Gaurav Bhardwaj, Advs. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. S. S. Shamsbery, AAG for R-2 & 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Lubhaya, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 to 8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Vijay Singhal, CEE for RSPCB Mr. Pawan Upadhyay, Adv. for R-9 Mr. Vibhuti Sushant Gupta, Adv. Dr. Sarbjit Sharma, Adv. Mr. Roopali Singh & Sayobani Basu, Advs. Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. PSP Legal Mr. Vivek Chib, Adv. Mr. Manav Gupta, Adv. Mr. Arjun Syal, Adv.
10.	Original Application No. 127/2016 (M.A. No. 309/2017, M.A. No. 636/2017, M.A. No. 644/2017, M.A. No. 657/2017, M.A. No. 684/2017 & M.A. No. 724/2017)	Dr. Laxman Raghav Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Rajkumar, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-4 Mr. Anuj Bhandari, Adv. for R-6 Ms. Sharmila Upadhyay, Adv. for R-7 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Mamta Tandon, Adv. Mr. Vivek Kumar Tandon, Adv. Mr. Rakesh Kumar, Adv. Mr. Ankit Anandraj Shah, Adv. Mr. Asif Ahmed, Adv.
11.	M.A. No. 664/2017 IN Appeal No. 11/2017	Arvind Press Caps Limited Vs. Rajasthan State Pollution Control Board	Mr. Vivek Chib, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Raj Kumar, Adv. for CPCB Mr. Asif Ahmed, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in